

(17)

19.5.98

None present for the applicant even in the second round.

None was present even on 19.5.98 also. This OA is dismissed for non-prosecution on the part of the applicant.


(N.A. Nawani)
Member (A)


(Ratan Baskash)
Member (A)

Copy to
Applicant
R-2
No. 1186/1187
Dated 21/6/88

78/99

Central Administrative Tribunal
Jaipur Bench, JAIPUR
Certified That the above Record
Required To Be Taken (The Case is) ☒
Fit For Consignment To Record.

 Dealing Asstt. Record Section Officer
Digit No. 3.....Keeper (Judicial)